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C.A.No. 4534 OF 2001

ITEM No.7

Court No. 1

SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 3 in Civil Appeal No.4534 of 2001

K.A. GRACE & ANR.

Appellant (s)

VERSUS

M.S. LAKSHMIPATHI NAIDU & ORS.

Respondent (s)

(For early hearing and office report)

Date : 26/04/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant (s)Mr. S. Guru Krishna Kumar, Adv.
Ms. Srikalaa G.K., Adv.
Mr. S.R. Setia,Adv.

For Respondent (s)Mr. K.L. Taneja,Adv.

For Applicant/
Respondent (s)Mr. E.C. Vidya Sagar,Adv.

UPON hearing counsel the Court made the following
O R D E R

Hearing expedited.

[Alka Dudeja]
Court Master

[Janki Bhatia]
Court Master